

SPG Protection to Women VIPs

1266. SHRI RAM GOPAL YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether women VIPs enjoying SPG protection will continue to get such protection even after marriage;

(b) if so, the reasons therefor; and

(c) the steps proposed to stop avoidable expenditure in such coverage/protection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) As per provisions of the SPG Act, as amended, SPG is responsible for providing 'proximate security' to the Prime Minister and the members of his immediate family as also the former Prime Ministers and members of their immediate families for a period of 10 years from the date of demission of their office. The immediate family members include wife, husband, children and parents. Therefore, the lady VIPs enjoying SPG protection will continue to get such protection even after marriage. There is no proposal to make any amendment in the SPG Act at present.

Promotional Avenues of the DCI Officers in

Intelligence Bureau

1267. SHRI PRAG CHALIHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the promotional avenues available to the District Central Intelligence Officers working in Intelligence Bureau;

(b) the details of the basis of promotion;

(c) whether these basis etc. are being changed soon; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Deputy Central Intelligence Officers can go upto the level of Deputy Director in hierarchy.

(b) Promotions are made in accordance with the criteria laid down in the Recruitment Rules. (c) No. Sir.

(d) Does not arise.

Increase in Circulation of Fake Currency

1268. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the circulation of fake currency is increasing in the country;

(b) if so, the total value of fake currency detected during the past three years and the total value of fake currency in circulation as on 31st December, 1996;

(c) whether the economy of the country has been affected adversely due to fake currency; and

(d) the steps Government propose to take to save the economy as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

स्टेट बैंक ऑफ इन्दौर के कर्मचारियों को जान से मार देने की धमकी

1269. श्री शिव चरण सिंह : क्या गृह मंत्री, यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय को कुछ संसद सदस्यों के 7 अप्रैल, 1995 और 2 जनवरी, 1995 के पत्र प्राप्त हुए थे जिससे स्टेट बैंक ऑफ इन्दौर के प्रबन्धकों द्वारा ईमानदार कर्मचारियों को विभिन्न अनियमितताओं को उजागर करने के लिए जान से मारने की धमकी संबंधी शिकायत की गयी थी;

(ख) यदि हां, तो क्या इन पत्रों में उठाये गये मुद्दों की जांच की गयी है, यदि नहीं, तो उसके क्या कारण हैं;

(ग) क्या यह सच है कि दोषी कर्मचारियों को संरक्षण दिया जा रहा है; और

(घ) यदि हां, तो सरकार ईमानदार कर्मचारियों की जान और नौकरी की सुरक्षा करने के लिए क्या-क्या उपाय कर रही हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री मोहम्मद मकबूल दार) :

(क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।